

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2010
CA Nos. 51/2015, 147/2015, 132/2015 & 83/2016

CORAM: Present: **SHRI B.S.V. PRAKASH KUMAR**
MEMBER (J)



SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Mr. Rajeev Ramchandrar Nanda

V/s.
M/s. Ramchandrar's Coaching Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mayur Khaneleparakar	Adv for Bus No 1	
2	P. D. Sampat	Adv for Bus No 2 & 418132 " App in 83 S	

ORDER

C.A. Nos. 51/2015, 147/2015, 132/2015 & 83/2016

In

C.P. No. 44/397-398/CLB/MB/2010

Ld. Counsel for both sides are present.

At the request of Petitioner, time to file Rejoinder extended up to 24th December, 2016. List this matter for hearing on 2nd January, 2017.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 23.11.2016